

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A. No.020/01223/2015

Date of Order :24.10.2018.

Between :

V.Satyanarayana, s/o V.Musalaiah,
Aged 56 yrs, Occ:Technician Grade-I,
O/o the Senior Section Engineer,
MEMU Car Shed, South Central Railway,
Rajahmundry R.S., r/o No.450/E,
Ganga Yamuna Railway Quarters,
Rajahmundry. ...Applicant

And

1. The Union of India, rep., by the
Chairman, Railway Board, M/o Railways,
Rail Bhavan, New Delhi.
2. The General Manager, South Central Railway,
Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager,
South Central Railway, Vijayawada Division,
Vijayawada.
4. The Senior Divisional Personnel Officer,
South Central Railway, Vijayawada Division,
Vijayawada.
5. K.Chakravarthy, Occ:Technician Grade-I,
Memo Car Shed, South Central Railway,
Rajahmundry R.S. ... Respondents

Counsel for the Applicant ... Mr.K.R.K.V.Prasad
Counsel for the Respondents ... Mr.N.Srinatha Rao, SC for Rlys.
... Mr.M.C.Jacob for R-5

CORAM:

**THE HON'BLE MR.JUSTICE R.KANTHA RAO, MEMBER (JUDL.)
THE HON'BLE MRS.NAINI JAYASEELAN, MEMBER (ADMN.)**

ORAL ORDER

(As per Hon'ble Mr.Justice R.Kantha Rao, Member (Judl.))

When the matter was taken up for hearing, Mr.K.R.K.V.Prasad, learned counsel appearing for the Applicant, submitted that the applicant wants to withdraw the OA. In support of his submission, he has produced a copy of the letter dated 14.10.2018, submitted by the applicant and a copy of letter dated 23.10.2018 submitted by him, which are taken on record.

2. In view of the above, the OA is dismissed as withdrawn. No order as to costs.

Sd/-

**(NAINI JAYASEELAN)
MEMBER (ADMN.)**

Sd/-

**(JUSTICE R. KANTHA RAO)
MEMBER (JUDL.)**

Dated: this the 24th day of October, 2018
Dictated in the Open Court

Dsn